## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 68/12	CA \$/2013 in 39/16	Hearing	397/398	Sudarshan Kumar Manchanda & 2 Others Vs S.M. Kannappa Automobies(P) Ltd. & Others.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE
n;	PAARAS PANDEY 8105800380	Petation en TP39/16	· alaran 1

1. ARUN SRIKUMAR Respondents
9886720984 Wi TP 39116
(Petitioner in CA1/12)

um offe

Counsel representing petitioner in CA 1/13 is present. Counsel representing respondents in CA 1/13 is also present. Counsel for respondents reported that the matter pending before the High Court is likely to come up for hearing next week and requested adjournment.

Hence posted to 05.04.2017.

MEMBER (J)

MEMBER (T)